

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR. (5)

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Date of Order: 26.3.97

RA 9/97 (OA 236/93)

Jitendra Singh Sangneria son of Shri Bhanwar Lal Sangneria, Director (Geology), Geological Survey of India, 15-16, Jhalana Dungri, Jaipur, resident of AA-11, Anita Colony, Bajaj Nagar, Jaipur.

... Applicant

Versus

1. Union of India through the Secretary, Department of Mines, Ministry of Steel and Mines, Govt. of India, Shastri Bhawan, New Delhi.
2. The Director General, Geological Survey of India, 27, Jawahar Lal Nehru Road, Calcutta.
3. Shri B.K.Alok, EGI UP, Geological Survey of India, 159, Vasant Vihar, Dehradun.
4. Shri Om Prakash, Director, Geology, Project Gold, Operation Bihar, GSI, Lohia Nagar, Fankarkagh, Patna.
5. Shri G.P.Sarkar, Director, Geological Survey of India, Map & Cartography Division, Marine Wing, GSI, 29, Chouranghee Lane, Calcutta.
6. Shri M.R.kalsotra, Director (Geology), Mineral Investigation (Jammu), Opp.J&K, GSI, NE, 2-3C/C, Gandhinagar, Jammu.
7. Shri Sewa Das, Director (Geology), Project Granite (Ladakh), Opp.J&K, GSI, NE, 2-3C/C, Gandhi Nagar, Jammu.
8. Shri Mohan Lal, Director (Geology), Coordination (Kashmir Ladakh), GSI, NE, 2-3C/C, Gandhinagar, Jammu.
9. Shri Asit Panjan Das, Director (Geology), Project Tungston & Lithuim, Opp.Pajasthan GSI, WE, 15-16, Institutional Area, Jhalana Dungri, Jaipur.

... Respondents

CORAM:

HON'BLE MR.GOPAL PRISHIA, VICE CHAIRMAN

HON'BLE MR.O.P.SHARMA, ADMINISTRATIVE MEMBER

O-R-D-E-R-

PER HON'BLE MR.GOPAL PRISHIA, VICE CHAIRMAN

Applicant, Jitendra Singh Sangneria, has filed this Review Application seeking a review of the order passed in OA 236/93 dated 13.1.97.

2. We are of the view that the averments made in this Review Application do not constitute any ground for review falling within the ambit of Order XLVII Rule 1 of the Code of Civil Procedure. This Review Application is, therefore, dismissed in limine (by circulation).

(O.P.SHARMA)
ADMINISTRATIVE MEMBER

(GOPAL PRISHIA)
VICE CHAIRMAN

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